

PUNJAB VIDHAN SABHA

ADDENDUM

TO

**THE LIST OF BUSINESS FOR THE SITTING OF THE
PUNJAB VIDHAN SABHA TO BE HELD ON MONDAY,
THE 25TH FEBRUARY, 2019 AT 11.00 A.M.**

1. After the heading "**III. MOTION UNDER RULE 16**" the following shall be inserted as **Item No. III-A.-**

" III-A. PAPER TO BE LAID ON THE TABLE

A MINISTER to lay on the Table the Indian Stamp (Punjab Amendment) Ordinance, 2019 (Punjab Ordinance No. 1 of 2019), as required under Article 213(2)(a) of the Constitution of India."

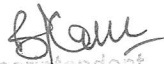
2. Under the heading "**VII. LEGISLATIVE BUSINESS**", the following shall be added after **Sr. No. 4 :-**

"5. The Indian Stamp (Punjab Amendment) Bill, 2019 (Replacing Ordinance) **A MINISTER** to introduce the Indian Stamp (Punjab Amendment) Bill, 2019.
To move that the Indian Stamp (Punjab Amendment) Bill, 2019, be taken into consideration at once.

Also to move that the Bill be passed."

CHANDIGARH:
THE 22ND FEBRUARY, 2019.

SHASHI LAKHANPAL MISHRA
SECRETARY.


Superintendent
Punjab Vidhan Sabha
Chandigarh